

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase of Induction Course for newly appointed Civil Judges Class II from 2017 Batch (II Batch)

(29.08.2017 to 23.09.2017)

(First Week – 29.08.2017 to 02.09.2017)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
29.08.2017 (Tuesday)	Inauguration of the Course – By Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P., Jabalpur & Officers of the Academy	Brief overview of the Course and introduction of participants and Faculty, sharing of views of participants regarding Second Phase Field Training – By Officers of the Academy	Feedback of the participants and discussion on working in various sections of the Court (i.e. Copying & Record Room) with demo of copying software – By Shri Samresh Singh, Dy. Director, MPSJA & Shri Vidhan Maheshwari Asst. Director, MPSJA	Feedback of the participants and discussion on working in various sections of the Court (i.e. Nazarat, Malkhana) with demo of process software – By Shri Samresh Singh, Dy. Director, MPSJA & Shri Vidhan Maheshwari Asst. Director, MPSJA	Feedback of participants and discussion on working of Court Staff (i.e. Reader, Execution Clerk, Process Writer, Deposition Writer and Board Peon) – By Ms. Swati Bajaj, O.S.D., MPSJA	Discussion on framing of issues – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA <i>(Distribution of exercise relating to first order sheet & O. 1 R. 10 CPC)</i> <i>To be submitted on 30.08.2017 at 10.00 am</i>
30.08.2017 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Law relating to amendment and rejection of plaint – By Shri Vidhan Maheshwari Asst. Director, MPSJA	Appearance of parties – Consequence of their non-appearance with special reference to Order 9 and Order 17 Rules 2 & 3 CPC – By Ms. Swati Bajaj, O.S.D., MPSJA	Issues relating to interest and costs – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on law relating to temporary injunction – By Shri Samresh Singh, Dy. Director, MPSJA	Use of SJA website and other legal websites – By Shri Samresh Singh, Dy. Director, MPSJA <i>(Distribution of exercise relating to O. 6 R. 17 CPC & framing of issues)</i> <i>To be submitted on 31.08.2017 at 10.00 am</i>
31.08.2017 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Discussion on breach of injunction order under Order 39 Rule 2-A CPC – By Shri Vidhan Maheshwari Asst. Director, MPSJA	Withdrawal of civil suits and compromise under Order 23 CPC – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on exercise relating to first order sheet & Order 1 Rule 10 CPC – Co-ordinated By Shri Samresh Singh, Dy. Director, MPSJA, Shri Vidhan Maheshwari Asst. Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Key issues relating to Adverse Possession – By Ms. Swati Bajaj, O.S.D., MPSJA	Discussion on provisions under sections 148 to 153 CPC – By Shri Samresh Singh, Dy. Director, MPSJA <i>(Distribution of exercise relating to O. 7 R. 11 CPC & Order 5 CPC)</i> <i>To be submitted on 01.09.2017 at 10.00 am</i>

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
01.09.2017 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Key issues relating to M.P. Land Revenue Code, 1959 (Contd.....) – By Shri M.C. Soni, Retd. ADJ	Key issues relating to M.P. Land Revenue Code, 1959 – By Shri M.C. Soni, Retd. ADJ	Discussion on exercise relating to Order 6 Rule 17 CPC & framing of issue – Co-ordinated By Shri Samresh Singh, Dy. Director, MPSJA, Shri Vidhan Maheshwari Asst. Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Discussion on recording of evidence and dealing with objections in civil cases (Contd.....) – By Shri Vidhan Maheshwari Asst. Director, MPSJA	Discussion on recording of evidence and dealing with objections in civil cases – By Shri Vidhan Maheshwari Asst. Director, MPSJA <i>(Distribution of exercise relating to temporary Injunction)</i> To be submitted on 04.09.2017 at 10.00 am
02.09.2017	HOLIDAY ON OCCASION OF ID UL ZUHA					

- Note: (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

Schedule of the Second Phase of Induction Course for the newly appointed Civil Judges Class II from 2017 Batch

(29.08.2017 to 23.09.2017)

(Second Week – 04.09.2017 to 08.09.2017)

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
04.09.2017 (Monday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Discussion on key issues relating to fiscal laws – Court Fees Act, 1870 and Suits Valuation Act, 1887 Contd..... – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on key issues relating to fiscal laws – Court Fees Act, 1870 and Suits Valuation Act, 1887 – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on exercise relating to Order 7 Rule 11 CPC & Order 5 CPC – Co-ordinated By Shri Samresh Singh, Dy. Director, MPSJA, Shri Vidhan Maheshwari Asst. Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Law relating to easements and license – By Shri Vidhan Maheshwari Asst. Director, MPSJA	Discussion on adjournment (O.17 CPC) and expeditious trial in civil cases – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise relating to O.22 & O.23 CPC)</i> <i>To be submitted on 05.09.2017 at 10.00 am</i>
05.09.2017 (Tuesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Key issues relating to judgment writing in Civil Cases – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Will – Its execution & proof – By Sanjeev Kalgaonkar, Director In-charge, MPSJA	Discussion on exercise relating to temporary injunction – Co-ordinated By Shri Samresh Singh, Dy. Director, MPSJA, Shri Vidhan Maheshwari Asst. Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Issues relating to inferences, presumption, burden of proof and degree of proof in civil cases – By Shri Vidhan Maheshwari Asst. Director, MPSJA	Open interactive session – By Officers of the Academy <i>(Distribution of exercise relating to Judgment writing (Civil-I))</i> <i>To be submitted on 07.09.2017 at 10.00 am</i>
06.09.2017 (Wednesday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	An overview of Succession under Hindu Law Contd..... – By Sanjeev Kalgaonkar, Director In-charge, MPSJA	An overview of Succession under Hindu Law – By Sanjeev Kalgaonkar, Director In-charge, MPSJA	Discussion on exercise relating to Order 22 & 23 CPC – Co-ordinated By Shri Samresh Singh, Dy. Director, MPSJA, Shri Vidhan Maheshwari Asst. Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	An overview of important provisions relating to Stamp Act, 1899 – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Key issues relating to Protection of Women from Domestic Violence Act, 2005 – By Ms. Swati Bajaj, O.S.D., MPSJA <i>(Distribution of exercise relating to Judgment writing (Civil-II))</i> <i>To be submitted on 09.09.2017 at 10.00 am</i>

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DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
07.09.2017 (Thursday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	Discussion on procedure relating to trial by Magistrate: (i) Warrant Trial (ii) Summons Trial (iii) Summary Trial – By Ms. Swati Bajaj, O.S.D., MPSJA	Key issues relating to judgment writing in Criminal Cases – By Shri Awdhesh K. Gupta, Addl. Director, MPSJA	Discussion on exercise relating to Judgment writing (Civil-I) – Co-ordinated By Shri Awdhesh K. Gupta Addl. Director, MPSJA, Shri Samresh Singh, Dy. Director, MPSJA, Shri Vidhan Maheshwari Asst. Director, MPSJA & Ms. Swati Bajaj, O.S.D., MPSJA	Issues relating to maintenance under section 125 & 125 (3) Cr.P.C. and Domestic Violence Act, 2005 – By Ms. Swati Bajaj, O.S.D., MPSJA	Key issues relating to offences under Arms Act, M.P. Excise Act, Gambling Act, etc. – By Shri Samresh Singh, Dy. Director, MPSJA <i>(Distribution of exercise relating to Judgment writing (Civil-III))</i>
08.09.2017 (Friday)	Discussion on material/recap of preceding day's learning – By Officers of the Academy	EXCURSION TRIP TO BARGI VILLAGE & BHERAGHAT				

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